

ITEM NO.32

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 3943/2023

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

MUNNA LAL BAHELIA (DEAD) THROUGH LRS.

Respondent(s)

(No.31650/2023-EXEMPTION FROM FILING O.T. IA No.31647/2023-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 31650/2023 - EXEMPTION FROM FILING O.T.

IA No. 31647/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 10-08-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.
Mr. Dhruv Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copies and fresh particulars is
condoned in respect of respondent Nos.1(i) to 1(iv). Notice
be issued immediately. Dasti, in addition, is allowed as
prayed for.

List again on 21.09.2023.

H. SHASHIDHARA SHETTY
Registrar